

F. No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 30 May 2020

**ORDER No. 50 of 2020**

Hon'ble President is pleased to order the roster for **CESTAT, Bangalore** for the period from 1.6.2020 to 31.07.2020 as follows:

<b>PERIOD</b>	<b>BENCH</b>	<b>WORKS ASSIGNED</b>
From 1.6.2020 to 31.7.2020	Mr. S.S. Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

**Note:**

1. From 1.6.2020 to 5.6.2020, members will do Chamber work.
2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
3. Whenever one of the members is on leave the other Member will hear Single Member cases.
4. On every Friday afternoon special bench sitting will be notified, if any.
5. In the event of no sitting of the Bench the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in).

By order



**(Bineesh Kumar K.S.)**

**Registrar**

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Assistant Registrar/Bar Association/O/O Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

**Assistant Registrar**